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C.A.No. 10912 OF 1996

ITEM No.1

Court No. 4

SECTION XVII
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No 3 In Civil Appeal No.10912/1996

NIRANJAN PRASAD SINHA & ANR

Appellant (s)

VERSUS

U O I & ORS

Respondent (s)

(For directions and Office Report)

Date : 08/01/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Appellant (s)

Mr. S.B. Upadhyay, Adv.

For Respondent (s)

Mr. Arvind Kumar Sharma, Adv.(NP)

Mr. D.S. Mahra, Adv.(NP)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J

.SP2

Learned counsel for the applicant seeks leave to withdraw this interlocutory application for challenging the revised Seniority List by a substantive petition before the Tribunal. Permission is granted. Interlocutory application stands disposed of, accordingly.

.SP1

Kalyani. (JANKI BHATIA)@@

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COURT MASTER @@

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